

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 775 of 2020

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1. Rameshwar Das.
2. Dulari Devi @ Dil Kumari Devi. .... **Petitioners**

Versus

1. The State of Jharkhand.
2. Laxmi Devi. . .... **Opposite Parties**

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Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

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For the Petitioners : Mr. Yogesh Modi, Advocate

For the State : Mr. Pramod Kumar Choudhary, Advocate

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04/25-6-2020 It appears that notice has not been served upon O.P. No. 2. As such hearing of this case is extended for a further period of three weeks.

Interim order passed on 20.05.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J)

*Rakesh/-*